MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 111 **Imphal, Tuesday, September 9, 2025** **(Bhadra 18, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

N O T I F I C A T I O N

Imphal, the 3rd September,2025

No. 4/21/2023-Judl/L (CDL)/ e-file No. Judl-2/76/2025-SEC-LAW: In exercise of the powers conferred by section 26 of the Manipur (Courts) Act, 1955 and after consultation with the High Court of Manipur, the Governor of Manipur is hereby pleased to notify new place of sitting of the Court at column (II) by shifting from the present place of sitting at Column (III) to the new place of sitting at Column (IV) with effect from the date given at Column (V) in the **Schedule** below:

Schedule

Sl. No.	Name of Court	Present place of sitting	New place of sitting	Date of sitting at the new place of sitting (w.e.f.)
(I)	(II)	(III)	(IV)	(V)
(1)	Court of CJM-cum-Civil Judge (Senior Division), Chandel	CJM Court Building, Chandel	2nd Floor of the Western Wing of Block D Building of Mini Secretariat, CD Office Complex,Chandel	06.09.2025

2. This issues in partial modification of earlier notifications/ orders on the matter.

NUNGSHITOMBI ATHOKPAM,
Commissioner (Law),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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